

**Company:** Sol Infotech Pvt. Ltd.

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**Date:** 16/12/2025

## (2019) 05 NCLAT CK 0129

## **National Company Law Appellate Tribunal New Delhi**

Case No: Company Appeal (AT) (Insolvency) No. 782, 783 Of 2018

Ravi Kant Gupta & Ors

**APPELLANT** 

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Alpfly Pvt. Ltd. through IRP

**RESPONDENT** 

**Date of Decision:** May 14, 2019

**Acts Referred:** 

• Insolvency And Bankruptcy Code, 2016 - Section 10, 65

Companies Act, 2013 - Section 212, 213

Hon'ble Judges: S.J. Mukhopadhaya, J; A.I.S. Cheema, J; Kanthi Narahari, Member

(Technical)

Bench: Full Bench

Advocate: Mohit Chaudhary, Garima Sharma, Anurag Sharma, Gunjan Mittal

Final Decision: Disposed Off

**Judgement**